

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3477  
ANSWERED ON:15.05.2006  
SUBSIDY ON BUFFER STOCK OF SUGAR  
Vijayashankar Shri C.H.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether several claims of sugar factories for release of Buffer Stock Subsidy are pending before the Government even after fulfilling all the requirements;
- (b) if so, the reasons for the delay; and
- (c) the details of total claims received and disposed off/cleared till date?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( DR. AKHILESH PRASAD SINGH )

(a) & (b): The Government has already settled a large number of buffer subsidy claims. The remaining claims are pending mainly for want of some clarification/documents from the concerned sugar factories.

(c): The details of the total claims received and disposed off/cleared till date is indicated below:-

Particulars	Advance claim for the period 18-12-2002 to 18-12-2002 to	Final Claim for the period 17-12-2003 17-12-2003	Extended period claim for the period 18-12-2003 to 30-09-2004	Extended periodclaim for the period 1-10-2004 to 17-12-2004
Total claims	360	360	340	340
Total sanctions issued	357	318	200	0
Claim still to be cleared	1	42	140	340

20 sugar factories dismantled the buffer stock during the extended period.

Two of the claims for the period 18.12.2002 to 17.12.2003 were directly finalized without sanctioning any advance.